

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:1561
ANSWERED ON:03.12.2012
HANDING OVER OF ESI HOSPITALS
Kalmadi Shri Suresh

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has any proposal to hand over the 14 Employees State Insurance (ESI) hospitals and all service dispensaries along with all the affairs of ESI scheme in Maharashtra to ESI Corporation, New Delhi;
- (b) if so, the details and the current status thereof;
- (c) the reaction of the Government in this regard; and
- (d) the time by which the said proposal is likely to be materialized?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH)

(a): Yes, Madam.

(b) to (d): Memorandum of Understanding (MoU) approved by the Government of Maharashtra was not as per the terms and conditions of Employees' State Insurance Corporation (ESIC) for taking over of ESI Scheme from the State Government. A final decision on taking over of ESI Scheme (ESIS) by the ESI Corporation can be taken only after finalization of Memorandum of Understanding (MoU) and terms and conditions of absorption of employees serving in the ESI Scheme (ESIS).